

- (xv) Strengthening/Establishment of Disease Investigation Laboratories.
- (xvi) Establishment of Regional Disease Diagnostic Laboratories.
- (xvii) Scheme for Animal Quarantine and Certification Services.
- (xviii) Scheme for Animal Disease Surveillance.

Popularisation of Subsidiary and Protective Foods

4447. PROF NARAIN CHAND PARASHAR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether any research has been conducted for the development and popularisation of subsidiary and protective foods during the past 5 years;

(b) if so, the details about the subsidiary and protective foods which have been selected for popularisation along with the areas in which it has been done and the results thereof; and

(c) the names of the institutions where the research has been conducted ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SHNJEEVI RAO) : (a) Research on the development of subsidiary and protective foods is a continuing exercise has been on during the last 5 years as well.

(b) Following are some of the new-protective and subsidiary foods which were introduced during the last 10 years and are currently in production in certain selected areas :

- (i) Groundnut-based milk-like beverage known as Miltone at Bangalore in Karnataka,

Hyderabad in Andhra Pradesh and Ranchi in Bihar;

- (ii) Groundnut/Soya-based Chai-Sathi at Baroda in Gujarat;

- (iii) Soya milk at Delhi;

- (iv) Tapioca-based sago fortified products at Salem in Tamil Nadu;

- (v) Energy food based on cereals, pulses and groundnuts at Belgaum, Chitradurga and Raichur in Karnataka; and

- (vi) Extruded foods; based on cereals and Soya at Hyderabad in Andhra Pradesh, Dhar in Madhya Pradesh and Delhi.

These products are fortified with vitamins and minerals. At present, most of these products are used mainly under the social welfare programmes. Besides the introduction of these new foods, efforts have been made to popularise consumption of fresh/processed fruits and vegetables and other subsidiary and protective foods in general through extension education. As a result, there is increasing awareness of the need for and importance of consuming such foods.

(c) Central Food Technological Research Institute at Mysore, National Institute of Nutrition at Hyderabad and Indian Institute of Horticultural Research at Bangalore are some of the major national institutes engaged in research on the development of subsidiary and protective foods. Besides, certain agricultural universities and home science colleges are also engaged in this task.

Vizhinjam Fishing Harbour

4448. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

- (a) the details of the steps taken by

Government for the development of Vizhinjam Fishing Harbour; and

(b) what is the reason for the delay in its completion ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Government had sanctioned Rs. 173 lakhs in 1968 for the construction of Stage-I Fishing Harbour at Vizhinjam. The State Government had, subsequently, prepared a project report on Stages II and III of the Vizhinjam Fishing Harbour with the help of Pre-Investment of Survey Fishing Harbours Bangalore.

To establish adequate resource potential off Vizhinjam fishing grounds, exploratory fishery survey was arranged by the Government during the year 1982. On receipt of the progress report on the exploration of fishery resources, the proposals for Stages II and III of the fishing Harbour at Vizhinjam was posed for appraisal before taking investment decision.

(b) The comments of all the appraisal agencies have not been received so far.

Proposal to Attach Indore Central Electrical Division to Delhi Central Electrical Circle No. VII

4449. SHRI K. A. RAJAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Civil works in the area of Madhya Pradesh under the jurisdiction of Bhopal Food storage Circle is under the jurisdiction of Food zone C. P. W. D.

(b) if so, whether the electrical works in the same areas of Madhya Pradesh under the Indore Central Electrical Division is not under the jurisdiction of Food Zone of C. P. W. D.

(c) if so, whether there is a proposal

to attach Indore Central Electrical Division to Delhi Central Electrical circle No. VII of Food Zone and transfer Mechanical and Workshop Division, New Delhi to the jurisdiction of one of the Electrical Circles under construction Zone of C. P. W. D.; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMEAD USMAN ARIF) : (a) Yes, Sir, except one Civil Division at Indore which is under the jurisdiction of Nagpur Central Circle under western Zone.

(b) No, Sir. Indore Central Electrical Division is under the jurisdiction of western Zone and not under Food Zone of Central Public Works Department.

(c) No, Sir.

(d) Because Indore Central Electrical Division has works partly in Food Zone and partly in Western Zone, it is administratively more convenient to keep under the administrative control of Western Zone.

Encroachment of Land in R.K. Puram

4450. Dr. A.U. AZMI : Will the Minister of WORKS AND HOUSING be pleased to refer to the replies given to Unstarred Question Nos. 2163 on 31 August, 1981 and 8432 on 19 April, 1982 respectively regarding encroachment on Government land in R.K. Puram and state :

(a) whether by now the encroachment has been cleared to facilitate construction of CGHS dispensary; and

(b) if not, steps taken to expedite the finalisation of the construction of the CGHS building ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) (a) Not yet Sir.